

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM; NAGALAND; MIZORAM AND ARUNACHAL PRADESH)

CORRIGENDUM

Dated: Guwahati, the 14th of December, 2020

No.HC.VII-167(Pt.-VIII)/2014/4758/A: In partial modification of this Registry's Notification No. HC.VII-167(Pt.-VIII)/2014/4734/A dated 11-12-2020 regarding nomination of Judicial Officers of the Assam Judicial Service to participate in the Orientation Programme on Wildlife Issues scheduled to be held on 19-12-2020 at the Assam Administrative Staff College, Khanapara, Guwahati, the nominated Officers are to report at the Conference Hall of the Administrative Staff College, Khanapara, on 19-12-2020 at **9:00 A.M.** instead of **9:30 A.M.**

By Order,
Sd/- R.A. Tapadar,
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167 (Pt.-VIII)/2014/4759-4773/A dated 14.12.2020
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance/Admn.), Gauhati High Court, Guwahati.
5. The Registrar—cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
6. The District & Sessions Judge, All.
He / She is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his / her respective District.
7. The nominated officers concerned.
8. The Joint Registrar (Vig./Judl./ PM & P), Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati, for his Lordship's kind information.
11. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for his Lordship's kind information.
12. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati, for his Lordship's kind information.

13. The P.S. to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati, for his Lordship's kind information.
14. The Project Manager, Gauhati High Court, Guwahati.
He is requested to upload the Notification in the official website of the Gauhati High Court immediately.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
(THE LIST OF OFFICERS HERE IN ABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadal
14.12.20
REGISTRAR (JUDICIAL)